

(c) As a result of the accident on 8th July, 1988, 201 passengers sustained injuries who were admitted to various hospitals in Kerala as under :

Medical College Hospital Trivandrum	... 41
Dist. Hospital, Quilon	... 92
Upasana Hospital, Quilon	... 12
Sankar Hospital, Quilon	... 15
Benzigar Hospital, Quilon	... 10
Holy Cross Hospital, Kottayam	... 3
Nair's Hospital, Quilon	... 6
Kumardas Hospital, Quilon	... 1
Cosmopolitan Hospital, Trivandrum	... 1
Vijaya Hospital, Quilon	... 1
Ram Hospital, Quilon	... 3
Government Hospital, Varkala	... 3
Railway Hospital, Trivandrum	... 3
	.....
Total	...201
	.....

All the above have since been discharged.

(d) Out of the 105 passengers who lost their lives in this accident, 103 bodies of passengers were recovered from the site of accident, one died on way to hospital and another in the hospital.

(e) The Railways have no information in this regard.

#### Import of rice

1700. SHRI V. TULSIRAM :  
SHRI PIYUS TIRAKY :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to import rice from Thailand;

(b) if so, the terms and conditions of the trade agreement, in detail;

(c) whether some other countries have also made an offer to export rice to India; if so, the details thereof; and

(d) the global tenders released under the agreement ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : (a) and (b). The Government has already contracted import of five lakh tonnes of rice from Thailand and agreement in this regard was signed with the Government of Thailand on 1st June, 1988. The average estimated F.O.B. cost comes to US \$ 244 per tonne and the delivery schedule agreed to is June—October, 1988.

(c) Import of two lakh tonnes of rice has also been contracted from D.P.R. Korea by the M.M.T.C. at an estimated cost of US \$ 269 per tonne C & FFO Indian ports, to be delivered during June—October, 1988. Another offer for supply of rice has also been received from D.P.R. Korea.

(d) The deals have been concluded on Government to Government basis after detailed negotiations.

#### Appointment of Non-official Chairman on Air-India/Indian Airlines Board

1701. SHRI VEERENDRA PATIL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the impact of the appointment of non-official Chairmen to the Boards of Directors of the Air India and Indian Airlines on the performance of these two undertakings ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : Performance of the undertakings depends upon several factors. The performance of the Boards, Indian Airlines and Air India, headed by non-official chairmen, by and large, has been upto the mark and satisfactory.